## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 162(ND)/2013 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR

Hon'ble Member (J)

Smt. Ina. Malhotra Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 6.10.2016

NAME OF THE COMPANY:

M/s. Shri Pradeep Kenodia

V/s

M/s Precision Eletronics Pvt Ltd . & Ors .

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION let 1 to 3

## Order

Learned counsel for the parties have reported that the proceedings before the Hon'ble Delhi High Court are still pending and the interim order restraining the erstwhile Company Law Board from passing any final order has been continuing. This order was issued on 26-2-2015. The matter is now listed before the High Court of Delhi on 03-11-2016.

List on 08.12.2016.

(CHIEF JUSTICE M.M. KUMAR)

**PRESIDENT** 

Malhotre

(INA MALHOTRA) MEMBER (J)

06.10.2016 (P.K. Sud)